

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSI.A. 2/2015 in Petition(s) for Special Leave to Appeal (C) No(s).
26896/2013(Arising out of impugned final judgment and order dated 18/02/2013
in WP No. 412/2011 passed by the High Court Of Judicature at
Allahabad, Lucknow Bench)

RAM RATTAN SINGH

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(for directions and interim relief)

Date : 17/04/2015 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s)

Mr. Purushottam Sharma Tripathi, Adv.
Mr. Ravi Chandra Prakash, Adv.
Mr. Mukesh Kumar Singh, Adv.
Mr. L. Nidhi Ram Sharma, Adv.
Mr. S. Prasad, Adv.

For Respondent(s)

Mr. C. D. Singh, Adv.
Mr. Manoj Kumar, Adv.UPON hearing the counsel the Court made the following
O R D E R

Issue notice in I.A.No.2/2015

[O.P. SHARMA]
COURT MASTER

Signature Not Verified

[INDU BALA KAPUR]
COURT MASTERDigitally signed by
Om Parkash Sharma
Date: 2015.04.20
18:12:40 IST
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